



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/ 11 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
✓ Shri Thaneswar Kalita
Member, MACT No.3,
Kamrup(M), Guwahati.

Dated Guwahati, the 2nd January 2020.

Sub:- **Casual leave with station leave permission.**

Ref:- Email dated 30th December 2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 30.12.2019 and 31.12.2019 with station leave permission, from the morning of 30.12.2019 till the morning of 02.01.2020, has been ~~granted/rejected~~.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/ 12 /A, dated 2.1.20

Copy to:

1. The Systems Analyst, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)